

S.No.3

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
24-04-2024 AT 10:30 AM**

CP No. 25/241/HYD/2021
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Ishwarlal Jesaram Bhagia

...Petitioner

AND

Indocean Engineers Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Orders not pronounced. **For orders on 29.04.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)